

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.02.2020 (MONDAY)

COURT IV

10:40 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 797 of 2019	Meena V. Kothari. Vs. Maberest Hotels Pvt. Ltd	Chandra Shekhar Yadav	Dhruv Tamta
2.	Comp. App. (AT) No. 89 of 2019	Mukesh Maneklal Choksi. Vs. Union of India & Anr.	Rohit Chaudhary	S. Rama Kantha(JD-MCA)

For Admission (Fresh Case)

3.	Comp. App. (AT) No. 40 of 2020	Ms. Leena D. Bagwe Vs. The Registrar of Companies, Mumbai	Prakash K. Pandya	
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For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 461 of 2019	Chhattisgarh Distilleries Ltd. Vs. Dushyant Dave & Ors. With	Anannya Ghosh	Anoop Prakash Awashti-R1 Jatin Kumar-R2&R4 Rajesh Kumar Gautam-R3
5.	Comp. App. (AT) (Ins) No. 613 of 2019	Abhay Vs. Dushyant Dave & Ors.	Akhil Sachar	Jatin Kumar-R2&4 Rajesh Gautam-R3 Prashant S Kenjale
6.	Comp. App. (AT) (Ins) No. 854 of 2019	Punjab National Bank. Vs. Vindhya Cereals Pvt. Ltd.	R.P. Vats	Amitesh Argal
7.	Comp. App. (AT) No. 181 of 2019	Wayne-Burt Petro Chemicals Pvt. Ltd. & Anr. Vs. Chain Tools & Products Pvt. Ltd. & Ors. With	Ritwik Sahay	M R Venkatesh
8.	Comp. App. (AT) No. 183 of 2019	Wayne-Burt Petro Chemicals Pvt. Ltd. & Anr. Vs. Chain Tools & Products Pvt. Ltd. & Ors.	Shikhar Shrivastava	M R Venkatesh

For Hearing

9.	Comp. App. (AT) No. 351 of 2018 Part Heard	Rabindra Nath Ghosh & Ors. Vs. Jaytarama Cold Storage Pvt. Ltd. & Ors.	Soumya Dutta	Jishnu Chaudhury Arjun Aggarwal
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10.	Comp. App. (AT) No. 37 of 2019	Arpit Agarwal Vs. Skytech Constructions Pvt. Ltd & Ors.	Arpit Agarwal	Anubhav Gupta
11.	Comp. App (AT) No. 192 of 2019	Enness Capitals Pvt. Ltd. & Ors. Vs. Hyderabad Securities and Enterprises Ltd. & Ors.	Vipul Ganda	Y.Suryanarayana Jagriti Ahuja (R19)

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By Order

**-sd/-
Registrar**